

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

C.P. No. 795/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018


NAME OF THE PARTIES: M/s. Arihant Eletroech Pvt. Ltd.

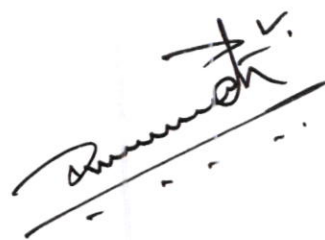
V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adwait Kulkarni	Practicing Company Secretary	
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2)	Devendra Deshpande	Company Secretary in practice	
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ORDER

CP 795/252(1)/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order with cost of ₹2,00,000
(Rupees Two lakh only) payable to NCLT, Mumbai.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)